

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 139 /Admin. (Services)/2017 Dated: Allahabad: March 10, 2017

Subject: Regarding Mediation Awareness Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/ JTRI- 370 dated 07.03.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Awareness Programme for Judicial Officers scheduled on 16.03.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 139 (i)/Admin. (Services)/2017 dated: March 10, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow, for participation in the aforesaid training.
3. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad in reference to your letter no. 126/Mediation/Subordinate Court/2017 dated 02.02.2017.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants For
Mediation Awareness Programme for Judicial Officers on 16.03.2017 at JTRI, Lucknow**

Sl. No.	Name	Designation	Place of Posting
1.	SUBHASH CHANDRA-VII	Addl. District & Sessions Judge	Agra
2.	KRISHNA CHANDRA PANDEY	Addl. District & Sessions Judge	Agra
3.	SURESH CHANDRA-IV	Spl. Judge (E.C.Act)	Aligarh
4.	VINAY KUMAR-III	Addl. District & Sessions Judge	Aligarh
5.	JAMSHED ALI	A.D.J. (FTC)	Aligarh
6.	RAMESH CHAND-I	Addl. District & Sessions Judge	Allahabad
7.	ARUN KUMAR MALL	Addl. District & Sessions Judge	Banda
8.	SHAM KUMAR	Addl. District & Sessions Judge(FTC)	Banda
9.	ANIL KUMAR-V	Addl. District & Sessions Judge(FTC)	Banda
10.	PANKAJ MISRA	Addl. District & Sessions Judge	Bareilly
11.	VIKAS KUMAR-I	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
12.	BHOO DEV GAUTAM	Spl. Judge (E.C. Act)	Budaun
13.	VIRENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Budaun
14.	DHRUVA KUMAR TIWARI	A.D.J. (FTC)	Bulandshahar
15.	SUDHIR KUMAR-IV	A.D.J. (FTC)	Bulandshahar
16.	TEJ PRATAP TIWARI	Addl. District & Sessions Judge	Deoria
17.	KALI CHARAN-II	Addl. District & Sessions Judge	Deoria
18.	MANVENDRA SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Etah
19.	SURENDRA PRASAD (MISHRA)	Spl. Judge (E.C. Act)	Etah
20.	BADAM SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Etawah
21.	ZAFEER AHMAD	Spl. Judge (U.P. Dacoity.A.A.)	Etawah
22.	KULDEEP SAXENA	Addl. District & Sessions Judge	Etawah
23.	DR. (SMT.) VIDUSHI SINGH	Addl. District & Sessions Judge(FTC)	Etawah
24.	MOHD. ALI	Addl. District & Sessions Judge	Faizabad
25.	ROOP CHANDRA RAM	Spl. Judge (E.C. Act)	Faizabad
26.	MITTAR PAL SINGH	Principal Judge, Family Court	Farukkhahad
27.	SHIV SINGH YADAV	Spl. Judge (U.P. Dacoity.A.A.)	Farukkhahad
28.	KM. INDU DWIVEDI	Spl. Judge (E.C. Act)	Farukkhahad
29.	SMT. SHAZIA NAZAR ZAIDI	Addl. District & Sessions Judge	Farukkhahad
30.	SATYA NAND UPADHYAYA	Principal Judge, Family Court	Firozabad
31.	SANJIV KUMAR SINGH	Addl. District & Sessions Judge	Firozabad
32.	MOHD. RIZWAN AHMAD	Addl. District & Sessions Judge	Firozabad
33.	SURENDRA NATH	Addl. District & Sessions Judge	Firozabad
34.	RAM NARESH MAURYA	Addl. District & Sessions Judge	Gautambuddha Nagar
35.	BIRENDRA KUMAR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
36.	RAJESH CHAUDHARY	Judge, Spl Court, CBI Court No. 1	Ghaziabad
37.	RAKESH VERMA	Addl. District & Sessions Judge	Ghaziabad
38.	SMT. VANDANA SINGH	A.D.J. (FTC)	Ghaziabad
39.	SMT. MEENU SHARMA	Addl. District & Sessions Judge	Ghaziabad
40.	RUPESH RANJAN	Addl. District & Sessions Judge	Ghazipur
41.	JAGDISH KUMAR	Principal Judge, Family Court	Ghazipur
42.	AWADH BEHARI SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
43.	RAJENDRA PRASAD SRIVASTAVA-III	Principal Judge, Family Court	Gorakhpur
44.	BADRI VISHAL PANDEY	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
45.	SHIVA NAND SINGH	Addl. District & Sessions Judge	Gorakhpur
46.	AKHILESH KUMAR PATHAK	Spl.Judge,Anti Corruption V.B.UPSEB	Gorakhpur
47.	AEJAZ AHMAD ANSARI	Principal Judge, Family Court	Hamirpur
48.	RAJESH KUMAR SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Hamirpur
49.	SANJAY KUMAR YADAV-III	Spl. Judge (E.C. Act)	Hamirpur
50.	RAM ACHAL YADAV	Principal Judge, Family Court	Jalaun at Orai
51.	SHRI NATH SINGH	Addl. District & Sessions Judge	Jalaun at Orai
52.	ANIL KUMAR UPADHYAY	Spl. J. (SC/ST, Pev.of Atroci Act)	Jalaun at Orai
53.	SANJAY KUMAR-VII	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
54.	CHANDRA BHANU SINGH	Principal Judge, Family Court	Jhansi
55.	MAHENDRA SINGH-III	Addl. District & Sessions Judge	Jhansi
56.	DIGVIJAY NATH	Addl. District & Sessions Judge	Jhansi
57.	KESHAV GOYAL	Addl. District & Sessions Judge(FTC)	Jhansi

58.	SMT. POOJA SINGH	Addl. District & Sessions Judge	Kanpur Nagar
59.	SMT. MAMTA GUPTA	Addl. District & Sessions Judge	Kanpur Nagar
60.	AVINASH SAKSENA	Principal Judge, Family Court	Kasganj
61.	SANJAY KUMAR MALIK	Addl. District & Sessions Judge	Kaushambi
62.	MAHESH KUMAR KUSHWAHA	Addl. District & Sessions Judge	Kaushambi
63.	SAKET BIHARI 'DEEPAK'	Principal Judge, Family Court	Kushi Nagar at Padrauna
64.	LAL MANI	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
65.	RAJ SINGH VERMA	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
66.	VINOD KUMAR-III	Addl. District & Sessions Judge	Lakhimpur Kheri
67.	LALTA PRASAD-II	Addl. District & Sessions Judge	Lakhimpur Kheri
68.	MOHD. ASHARAF ANSARI	Addl. District & Sessions Judge	Lakhimpur Kheri
69.	RAJENDRA KUMAR-III	Addl. District & Sessions Judge	Maharajganj
70.	GOVIND BALLABH (SHARMA)	Addl. District & Sessions Judge	Maharajganj
71.	SANJAY KUMAR DEY	Addl. District & Sessions Judge	Maharajganj
72.	AJAY KUMAR SINGH-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Mainpuri
73.	LAL CHANDRA-III	Spl. Judge (U.P. Dacoity.A.A.)	Mainpuri
74.	RAM SUCHIT	Spl. Judge (E.C. Act)	Mainpuri
75.	BACHCHU SINGH	Addl. District & Sessions Judge	Mainpuri
76.	PARMANAND SHUKLA	Principal Judge, Family Court	Mathura
77.	JAI PRAKASH TIWARI	Addl. District & Sessions Judge	Mathura
78.	VEER KANEDI LAL	Addl. District & Sessions Judge	Mathura
79.	SMT. MANORAMA	A.D.J. (FTC)	Mathura
80.	DR. AJAY KUMAR-II	Addl. District & Sessions Judge	Mau
81.	UMESH PRAKASH	Addl. District & Sessions Judge	Meerut
82.	ARVIND KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Meerut
83.	SMT. REETA GUPTA	Addl. District & Sessions Judge	Meerut
84.	SMT. ADESH NAIN	Addl. District & Sessions Judge	Meerut
85.	ASHOK KUMAR MISHRA	Addl. District & Sessions Judge	Mirzapur
86.	VISHESH SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Mirzapur
87.	DAVENDRA SINGH	Addl. District & Sessions Judge	Mirzapur
88.	PRAKASH NATH SRIVASTAVA	Spl. Judge (E.C. Act)	Mirzapur
89.	SMT. ALPANA	Principal Judge, Family Court	Moradabad
90.	INTAKHAB ALAM	Addl. District & Sessions Judge	Moradabad
91.	SANJAY KUMAR VERMA	Addl. District & Sessions Judge	Moradabad
92.	SATYA PRAKASH DWIVEDI	A.D.J. (FTC)	Moradabad
93.	ARVIND RAI	Addl. District & Sessions Judge	Muzaffarnagar
94.	SMT. TRIPTA CHAUDHARY	Addl. District & Sessions Judge	Muzaffarnagar
95.	RAJESH BHARDWAJ	A.D.J. (FTC)	Muzaffarnagar
96.	OM VEER SINGH	Addl. District & Sessions Judge	Muzaffarnagar
97.	PANKAJ KUMAR UPADHYAY	Addl. District & Sessions Judge	Pilibhit
98.	SATYA PRAKASH	Principal Judge, Family Court	Pilibhit
99.	SMT. JAI SHREE AHUJA	Addl. District & Sessions Judge	Rampur
100.	MOHD. AZAHAR HUSAIN IDRISI	Principal Judge, Family Court	Rampur
101.	AMIT PAL SINGH	Principal Judge, Family Court	Saharanpur
102.	MUKESH KUMAR SINGHAL	Addl. District & Sessions Judge	Saharanpur
103.	SANJAY KUMAR-II	Spl. Judge (E.C. Act)	Saharanpur
104.	NARENDRA BAHADUR PRASAD	Addl. District & Sessions Judge	Saharanpur
105.	INDRISH KUMAR	Addl. District & Sessions Judge	Siddharth Nagar
106.	DR. DEEPAK SWAROOP SAXENA	Spl. J. (SC/ST, Pev.of Atroci Act)	Siddharth Nagar
107.	NARENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Varanasi
108.	VED PRAKASH VERMA	A.D.J. (FTC)	Varanasi
109.	MOHD. GHULAMUL MADAR	Addl. District & Sessions Judge	Varanasi
110.	RAM BILASH SINGH	Addl. District & Sessions Judge	Varanasi